

true and has been refuted publicly by H.H. the Chogyal himself and also by the Maharajkumar of Sikkim.

Implementation of Programmes and Policies of Agricultural Labour by States

2770. SHRI DEVINDER SINGH GARCHA: Will the Minister of LABOUR AND REHABILITATION be pleased to state whether the States have not implemented the programmes and policies uniformly in respect of the agricultural labourers?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT-SWAMY): Agriculture being a State subject, the responsibility for chalking out programmes and framing policies in respect of agricultural labour is that of the State Governments. Lack of uniformity in the policies, e.g. in the fixation of minimum wages under the Minimum Wages Act, may arise from the differing economic conditions in the various States.

Problems created by owners of Mines taken over by Government

2772. SHRI S. M. BANERJEE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the private mine owners whose mines have been taken over by Government are creating serious problems in some of the mine; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b). Some private mine owners had been posing some serious problems at the initial stage of the take over of the mines. These pertained to non-

maintenance of statutory registers regarding employment, some owners functioning as union leaders, irregular maintenance of records regarding ownership of assets, etc. These problems have either been sorted out or are in the process of being sorted out.

Expansion of Bhusawal Ordnance Factory

2773. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Ordnance Factory, Bhusawal is being expanded to meet the requirements of the Armed Forces and Indian Oil Corporation; and

(b) if so, what amount has been sanctioned for such expansion during the Fourth Plan?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Ordnance Factory, Bhusawal is already meeting the requirements of Indian Oil Corporation to the extent possible from its existing capacity. There is no proposal to expand the factory's capacity for this purpose.

(b) Does not arise.

Delay in Payment of Project Allowance to Workers of Ordnance Factory Varagaon

2774. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether Project Allowance for 1964-65 has not yet been paid to the workers of Ordnance Factory, Varagaon;

(b) if so, the reason for this abnormal delay; and

(c) when payment is going to be made?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The question of payment of a project allowance to the workers of Ordnance Factory, Varangaon for the year 1964-65 has been carefully examined and it has not been possible for Government to agree to the same. The project allowance has, however, been sanctioned with effect from 1.4.1965.

(c) Does not arise.

Bonus to Central Government Employees

2775. **SHRI S. M. BANERJEE.** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Pay Commission has not considered the question of grant of Bonus to Central Government employees, including Defence, Railways and P & T employees; and

(b) whether necessary instructions have been issued to include this question within the terms of reference of the Bonus Review Committee, if not, the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G VENKAT-SWAMY): (a) The Pay Commission has not made any recommendation with regard to bonus as such.

(b) No instructions in this regard have been issued to the Bonus Review Committee. They have, however, elicited the views of the various Government Departments on this subject.

वर्ष 1972-73 के दौरान आयोजित इस्पात लघु उद्योगों को वितरण

2776. **डॉ० लक्ष्मीनारायण पंडेय :** क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1972-73 के दौरान लघु उद्योगों को कितनी मात्रा में आयोजित इस्पात का वितरण किया गया ; और

(ख) इन गैरेजियों द्वारा विदेशों में इस्पात को किन दर पर खरीदा गया और देश में इसका निर्यात किम दर पर किया गया ?

इस्पात और खान मंत्रालय में उप मंत्री श्री सूबोध हुंसदा : (क) और (ख). माध्यम अभिकरण आयोजित इस्पात का वितरण पूर्ण नियंत्रण प्राधान-नियंत्रण, द्वारा जारी किये गये गिन्नीज आर्डर का प्राधार पर करने हे। क्षेत्रवार वितरण के आकड़े नहीं रखे जाते हैं। प्राधान के ख ; के अनुसार प्रत्येक देश का मूल्य अलग-अलग होता है। विश्व की मांग और उपनिधि के प्राधार पर अन्तर्जातीय बाजार में मूल्य में उतार-चढ़ाव के कारण भी समय-समय पर मूल्य में अन्तर हो जाता है।

Rehabilitation of Persons Displaced from Indo-Bangladesh and Indo-Pakistan Borders

2777. **DR. H. P. SHARMA:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there has been little progress in the rehabilitation of the people displaced from Indo-Bangladesh and Indo-Pakistan borders during 1971 conflict;

(b) the progress made in this regard in respect of each sector and the number of persons and families who still remain to be rehabilitated; and

(c) the expenditure incurred in this regard so far?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT-SWAMY): (a) and (c). The Government of India have already authorised the Governments of the border